

**In the matter of KONASEEMA GAS POWER LIMITED****IA No.840 of 2019 in CPNo.(IB) No. 458/07/HDB/2018****Revised List of Stakeholders(Unsecured)--Form C****Claims by Operational Creditors except Workmen and Employees as on 01.05.2022****Amount in Rs.**

<b>S.No</b>	<b>Name of the Operational Creditor (1)</b>	<b>Claim Submitted (2)</b>	<b>Claim Admitted (3)</b>	<b>Claim Rejected (4)</b>	<b>%</b>	<b>Proofs admitted or rejected in part or wholly (5)</b>
1	IDBI Capital Markets & Securities Limited	1,61,40,520.00	15,33,720.00	1,46,06,800.00	4.69	Partly admitted and partly rejected
2	M/s. O&M Solutions Private Limited	3,11,28,717.00	3,00,45,885.88	10,82,831.12	91.88	Wholly admitted
3	M/s. Ravi Teja Enterprises	11,45,289.00	9,87,292.00	1,57,997.00	3.02	Partly admitted and partly rejected
4	P Murali Krishna (Satya Engineers & Contractors)	5,19,601.00	1,34,800.00	3,84,801.00	0.41	Partly admitted and partly rejected
	<b>TOTAL</b>	<b>4,89,34,127.00</b>	<b>3,27,01,697.88</b>	<b>1,62,32,429.12</b>	<b>100</b>	